

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.16/2000

Monday, this the 7th day of February, 2000.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. C.S. Pradeep,
Telecom Technical Assistant,
Telephone Exchange,
Kalamassery.
2. P.X. Josey,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones External,
Panampilly Nagar.
3. P.R. Parameswaran,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Transmission,
Telephone Exchange,
Thripunithura.
4. K.I. Abassa,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones External,
Kalamassery.
5. K.J. Anna,
Telecom Technical Assisnat,
O/o. Sub Divisional Engineer Phones External,
Kalamassery.
6. K. Ammini,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones Internal,
Kalamassery.
7. N. Valsan,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones External,
Kalamassery.
8. A.V. Lalitha,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones External,
Kalamassery.
9. M.M. Abdul Aziz,
Telecom Technical Assistant,
O/o. Sub Divisional Engineer Phones Internal,
Kalamassery.
10. M.S. Vijayakumaran,
Telecom Technical Assistant,
Telephone Exchange,
Mulanthuruthy - 682 314.

contd.. 2/-

11. A. Krishnan,
Telecom Technical Assistant,
Telephone Exchange,
Perumbavoor - 683 542.

...Applicants

By Advocate Mr. K.P. Dandapani

Vs.

1. Union of India rep. by
Secretary to Government,
Department of Telecommunications,
New Delhi.
2. The Director (DE & VP),
Department of Telecommunications,
Dak Bhavan, Sansad Marg,
New Delhi - 110 001.
3. The Chief General Manager,
Telecom, Kerala Telecommunications,
Doorsanchar Bhavan,
Trivandrum - 695 033.
4. The Principal General Manager,
O/o. Principal General Manager,
Ernakulam Telecom District,
Kochi - 682 031.

...Respondents

By Advocate Mr. P. Vijayakumar, ACGSC

The application having been heard on 7.2.2000, the
Tribunal on the same day delivered the following:

ORDER

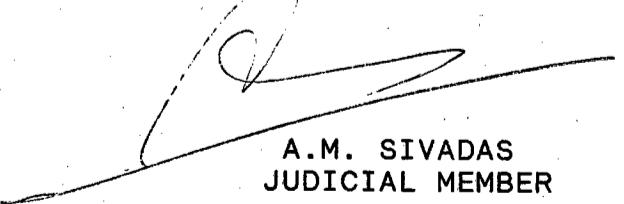
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for the applicants
that this Original Application has now become infructuous and may
be dismissed without prejudice.

2. Accordingly, the Original Application is dismissed as
infructuous without prejudice.

Dated this the 7th day of February, 2000.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

nv/7/2/2000